

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

44

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/116/2016

NAME OF THE PETITIONER(S) : A.R. Rajasekar

NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others

UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------------------------	-------------	-----------

REPRESENTATION BY WHOM

W.L. K. RAMASAMY

Counsel for Respondent

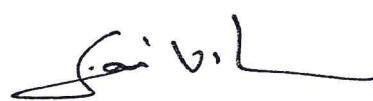


Sai Vihari

Counsel for

M. S. MUKUNDAM

Petitioner



ORDER

Counsel for petitioner present. Counsel for respondents present and prayed time to make submissions alongwith connected matter, TCP/80/2017 filed under 252 of Companies Act, 2013. Time extended at request. Put up on 15.11.2017 at 10.30 A.M.

Sd -

K Anantha Padmanabha Swamy
Member (Judicial)

bc